

Filing no. 8211/2020 (Cr. Appl. S.J.)

Manoj kumar Das @ Mukund Das Vs The state of Jharkhand and anr.

Name of advocate:- J. N. Upadhyay

Defects:-

- 9 (i) Name of respondent no. 2 at page no. 2 may be verified from annex 1.
- (ii) P.S. case name may properly be stated at para 1, 3, 4, 7, aggrieved and prayer.
- (iii) Statement regarding annexure 1 at sub para of para 3 may properly be stated.
- (iv) Content of typed copy of page no. 16 may be verified from its respective original.
- (v) Subject may be stated categorically at index.
- (vi) District name of the appellant at page no. 1 may be verified from vak.